

D
ITEM NO.90

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8941-8942 OF 2011

M/S NIJHARA BROTHERS

Appellant (s)

VERSUS

CANARA BANK & ORS.

Respondent(s)

(Office report on default)

Date: 05/02/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
(IN CHAMBERS)

For Appellant(s) Ms. Anitha Shenoy, Adv.

For Respondent(s) Mr.Ambuj Agarwal, Adv.
Dr. (Mrs.) Vipin Gupta, Adv.

Ms.Pallavi Mohan, Adv.
for M/S. M.V. Kini & Associates, Adv.

Ms.Bushra Parveen, Adv.
Mr. Abinash Kumar Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the office report.

Delay of 4 days in filing the statement of case by respondent
Nos.1 and 2 is condoned.

Respondent Nos.4 and 5 are granted four weeks' time to file the
statement of case.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master